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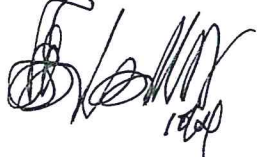
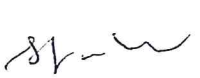
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/578/ (IB)/2017
NAME OF THE PETITIONER(S) : VINCOT AGENCIES
NAME OF THE RESPONDENT(S) : SRI RAMAJAYAM SPIN TEX PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	S.A. PADMANABH	Counsel for Respondent	
2.	A. Sivaji A. S. Sathyaeswaran S. Jeeritha Ramani	Counsel for Petitioner	

ORDER

Counsel representing both the parties are present and stated that the matter is settled between the parties and prayed time for filing a joint memo of compromise. Time extended at their request. Put up on 16.10.2017 at 10.30 A.M.

-59-
K Anantha Padmanabha Swamy
Member (Judicial)

bc